

Manoj Kumar Singh
I.A.S
Principal Secretary



D.O. Ref. No. 11/PSUD/2020

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Urban Development, Urban Employment
& Poverty Alleviation Department
Government of Uttar Pradesh

BAPU BHAWAN SECRETARIAT
Room No. - 284, Lucknow - 226 001

Date 21-01-2020

To,

The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.

Subject: Compliance Report of Chief Secretary, GoUP in pursuant to the order dated 19.07.2019 in OA No. 116/2014 with OA No. 437/2015 in matter of Meera Shukla Vs Municipal Corporation, Gorakhpur & Ors with respect to the report of Monitoring Committee dated 08.06.2019 on the subject of control of pollution in river Gomti. Additional submission of matter related to Urban Development Department, GoUP- Regarding

Sir,

In compliance of the order dated 19-07-2019 in OA No. 116/2014 with OA No. 437/2015 in the matter of Meera Shukla Vs Manicipal Corporation, Gorakhpur & Ors. with respect to the report of Monitoring Committee dated 08-06-2019 on the subject of control of pollution in river Gomti, the Additional Compliance Report related to Urban Development Department, GoUP.

In view of above, that additional compliance report may please be presented before the Hon'ble Tribunal for kind consideration.

Encl. As above

Your's sincerely

Manoj 21.1.20
(Manoj Kumar Singh)

Annexure-I

Dated- 20/01/2020

Additional Submission to

Compliance report of Order dated 19.09.2019 passed by Hon'ble NGT in OA No. 116/2014 with OA No. 437/2015 in the matter of Meera Shukla Vs. Municipal Corporation Gorakhpur & Ors. With respect to the report of Monitoring Committee dated 08.06.2019 on the subject of pollution of River Gomti.

(I) Award of Operation, Maintenance and Management Work : One City -One Operator in the City Lucknow and Gorakhpur-

(a) Urban Development Department, Government of Uttar Pradesh initiated and developed concept of One City-One Operator for the purpose of Operation, Maintenance and Management of STPs, Sewage Pumping stations and Sewer Network of the City in February, 2018 to improve the performance, efficiency and Capacity utilization of existing STPS and to start idle STPs. E-tender was floated dividing the Uttar Pradesh into Zones. Contract was awarded and Contractor/Operator has Commenced the Work of OM&M for **Lucknow Zone- 3 STPs- M/s SUEZ India Private Limited**, (City Lucknow, Date of Start- 1st November 2019), **Gorakhpur Zone- 4 STPs- M/s Toshiba Water Solution Private Ltd**, (Gorakhpur, Ayodhya, Sultanpur, Date of Start- 29th December 2019), **Ghaziabad Zone- 15 STP- M/s VA Tech Wabag Limited**, (Ghaziabad, Pilkhuwa, Loni, Anoopshahar, Bijnaur, Rampur, Meerut, Muzaffarnagar, Saharanpur, Date of Start- 16th December 2019) and **Agra Zone-7 STPs**

M/s VA Tech Wabag Limited, (City Agra, Date of Start- 16th December 2019) from the State Fund. Contract Period is of 10 Years Which can be extended for further 5 Years. As per Contract, As per Provision of Contract Agreement, Operator/Contractor has been given 6- Months grace Period to Improve the STPs and Collection System (Main Pumping Stations, Sewage Pumping Stations, Intermediate Pumping Stations, Sewer Network and Rising Mains). Cost of treatment of sewage is Max 0.5 paisa per liter (Rs 5000 per MLD) however in Delhi and Maharashtra is about 0.7 Paisa per Liter (Rs 7000 per MLD)

(b) Awarded OM&M Contract is performance Contract and payment is linked with Quantity of treated effluent (60%) and Quality- BOD, TSS, COD and Faecal Coliform (40%) of Monthly Payment.

There is Provision of fund Rs 2.00 (Two) Crores for Major Replacement for the System (STPs) and Rs 5.00 (Five) crores for Collection System (Main Pumping Stations, Sewage Pumping Stations, Intermediate Pumping Stations, Sewer Network and Rising Mains) for repair and replacement which has to be deposited by Contractor in Escrow account during Contract Period as per provision of Contract conditions.

Operation, Maintenance and Management (One City - One Operator Concept) has been implemented by Govt of UP first time in India, in which STPs, Main Pumping Stations, Sewage Pumping Stations, Intermediate Pumping Stations, and Rising Mains & Sewer Network of City to be maintained and Operated.

(2) Creation of long-Term Operation and Maintenance Fund -Urban Development Department, Government of Uttar Pradesh has created and reserve the dedicated Operation and Maintenance Fund of Rs 250 Crores per year from State Finance Commission (SFC) in the month of July 2019 by issuing the Government Order.

(3) Under Operation, Maintenance and Management of Sewage System in city Lucknow, Contractor -M/s SUEZ India Private Limited has planned to stop overflow of Nagaria drain going in to river Gomti by improving infrastructure, replacing and enhancing Capacity of 5 Pumps of Nagaria Sewage Pumping Station. Target date is 25th January 2020. Similarly, It has been planned to stop over flow of GH Canal in to river Gomti by improving infrastructure, replacing and enhancing Capacity of 10 Pumps of GH Canal Sewage Pumping Station. Target date is 31st March 2020. Further, M/s SUEZ India Private Limited is working on other 28 Nos. Sewage Pumping Stations, about 2140 km. Sewer Network and Bharwara STP and Daulat Ganj STP (02 Nos.) to improve the complete sewage system which will increase the water quality of Gomti river.

(4) One Trash Skimmer has been deployed in the river Gomti to remove floating material of Plastic and eichhornia (Jalkumbhi) from the last week of December 2019 which will help to improve esthetics of river Gomti.


पी० के० पाण्डेय
रिवर फ्रन्ट मैनेजमेन्ट विशेषज्ञ
राज्य स्वच्छ गंगा मिशन-उ.प्र.
लखनऊ


अपर परियोजना निदेशक